

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **27th January, 2020:**

I

The **Hon'ble Kum Justice Nutan D. Sardesai** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Kum Justice Nutan D. Sardesai** and the **Hon'ble Shri Justice Dama Sheshadri Naidu** is allowed before the **Hon'ble Shri Justice M. S. Sonak** at **4.30 p.m.**, in Court Room No.1.

By Order

Sd/-

**High Court of Bombay at Goa,
Panaji.**

Date : 27th January, 2020

(Kiran A. Bagi)

Registrar (Judicial)